

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-211/2013/4984/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
District & Sessions Judge,  
Dima Hasao, Haflong.

Dated Guwahati the <sup>th</sup> 20 July 2022

Sub: **Earned leave with station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2022/3093/Estt, dtd 15.07.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave for two days on 21.07.2022 & 22.07.2022, along with station leave permission from the evening of 20.07.2022, after completion of Court works, till the morning of 25.07.2022** (suffixing 23.07.2022 & 24.07.2022). Further, you have been asked to hand over charge to the Chief Judicial Magistrate, Dima Hasao, Haflong and in her absence to the next senior most Judicial officer at the station before proceeding on leave.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-211/2013/4985-4986/A, dated** , 20-07-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A copy of standard form of application for leave of the officer is sent herewith.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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